

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM AND NATURAL GAS
RAJYA SABHA
UNSTARRED QUESTION NO-925
ANSWERED ON- 27/07/2026

ONGC-BPCL REFINERY AND PETROCHEMICAL COMPLEX AT PRAYAGRAJ

925 SMT. GEETA ALIAS CHANDRAPRABHA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that India's largest crude-oil explorer, ONGC, in collaboration with BPCL, is planning to establish a 9 million tonne per annum refinery-cum-petrochemical complex at Prayagraj, Uttar Pradesh, at an estimated cost of over ₹70,000 crore;
- (b) if so, the current status of land acquisition, environmental clearances and project sanctioning;
- (c) anticipated direct and indirect employment generation for Uttar Pradesh residents during construction and operations;
- (d) projected annual fiscal benefits (such as State revenue, royalty, downstream industrial growth) accruing to Uttar Pradesh; and
- (e) estimated timeline for commencement of construction and commissioning of the refinery?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI SURESH GOPI)

(a) There is no proposal presently under consideration of Government or the Boards of Bharat Petroleum Corporation Limited (BPCL) and Oil and Natural Gas Corporation (ONGC) for setting up of refinery-cum-petrochemical complex in Uttar Pradesh.

(b) to (e) Does not arise in view of (a) above.
